

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 86(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: Subhas Manocha & Ors.

Vs

M/s. Colombus Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	A.S. Chandliokh	Sr Adv.	Respondent	Sham Lijwasthi Kaur
2	Nesari Ahmad	PCs	"	
3	Sham Lijwasthi	PCs	"	
	Ms. Chand Chopra, Ad		"	
	Ms. Parvita Kaur / Adv		"	
			"	
4	W.K. Chandelheroy	Sr Adv	Respondent	Ravindra
5	Vasudha Sen	Adv		
6	Parvinderia	Adv		

ORDER

For order, see C.P. No.85(ND)/2016.